

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:149

ANSWERED ON:04.08.2010

IMPLEMENTATION OF RTE ACT

Nahata Smt. P. Jaya Prada;Thamaraiselvan Shri R.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a): whether a National Advisory Council has been constituted to oversee the implementation of the Right to Education (RTE) Act, 2009;
- (b): if so, the composition and terms of reference of the Advisory Council;
- (c): whether the States have adequate resources to implement the RTE Act;
- (d): if so, the details thereof; and
- (e): if not, the manner in which the Government proposes to help the States including UP and Andhra Pradesh financially to implement the RTE Act?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIKAPILSIBAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.149 FOR 04-08-2010 ASKED SHRI R. THAMARAISELVAN AND SHRIMATI JAVA PRADA REGARDING IMPLEMENTATION OF RTE ACT.

(a) & (b): The Central Government has vide Notification dated 08-07-2010 constituted the National Advisory Council (NAC) under the Right to Education (RTE) Act, 2009. A copy of the Notification giving the composition and terms of reference of the NAC is attached as Annexure.

(c) to (e): The Sarva Shiksha Abhiyan (SSA) is the main vehicle for implementation of the provisions of the RTE Act. For 2010-11, a Central budget allocation of Rs. 15,000 crore has been made for SSA. The 13th Finance Commission has made an award of Rs 24,068 crore for the period 2010-11 to 2014-15 for elementary education.

Funds are provided to each State/UT, including to the States of Uttar Pradesh and Andhra Pradesh, based on the approved Annual Work Plan & Budget (AWP&B) for the year, and the approved sharing pattern between the Central and State Governments. The Central Government has taken steps to align the SSA norms with the provisions of the RTE Act.